

## NOTIFICATION

New Delhi, the 17th June, 2022

**S.O. 2803(E).**—In exercise of the powers conferred by sub-section (5) of section 23 of the Representation of the People Act, 1950 (43 of 1950), the Central Government hereby notifies the 1st April, 2023 as the date on or before which every person whose name is included in the electoral roll may intimate his Aadhaar number in accordance with the said section.

[F. No. H-11019/4/2019-Leg.II]

DIWAKAR SINGH, Jt. Secy. and Legislative Counsel